

### **Progress of PMGSY**

†755. SHRIMATI MAYA SINGH:

SHRI BRIJLAL KHABRI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the time by which the Pradhan Mantri Gram Sadak Yojana (PMGSY) is running behind its set target for tier-I and tier-II settlements, State-wise;

(b) the details of reasons for lagging behind the set target; and

(c) whether it is a fact that Yojana could not reach even the 50 per cent of its target?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Under Pradhan Mantri Gram Sadak Yojana (PMGSY), initially it was targeted to provide all-weather connectivity to eligible unconnected habitations with the population of 1000 persons and above by the year 2003 and the habitations with a population of 500 and above by the year 2007. In respect of Hill States, Desert areas (as identified in Desert Development Programme) and Tribal (Schedule-V) areas, the objective was to connect habitations with the population of 250 persons and above. However, the targets have to be revised owing to following reasons:

(i) The targets set on the basis of the report of National Rural Road Development Council (NRRDC) had to be revised to higher side based on ground verification carried out for preparation of District Rural Road Plan (DRRP) and Core Network.

(ii) Inadequate implementation capacity of the States.

(iii) Unfavourable weather conditions i.e. a very long rainy season/floods.

(iv) Delay in getting forest clearance/acquisition of land.

(c) No, Sir. Upto December, 2010 more than 54% of the eligible habitations have been provided connectivity under PMGSY.

### **Audit of road projects under PMGSY**

756. DR. T. SUBBARAMI REDDY:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.

(a) whether Government has made any assessment of the achievements made under the Pradhan Mantri Gram Sadak Yojana (PMGSY) for expanding rural road connectivity in the country;

(b) if so, the details thereof;

(c) whether Government has conducted a social and physical audit of the projects undertaken under PMGSY;

(d) if so, the details thereof;

(e) the details of road projects under PMGSY which have been executed by the Programme Implementation Units (PIU) within the stipulated period of nine months from the date of issue of the work order; and

(f) the details of projects which have been delayed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The achievements made under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are reviewed and assessed through the Performance Review Committee (PRC) meetings, the Empowered Committee (EC) meetings and various monthly and quarterly progress reports. State-wise details of achievements made under PMGSY upto December, 2010 is given in Statement. (See below)

(c) and (d) Socio-Economic impact assessment of the Programme has been conducted which revealed significant improvement in indicators like, per capita income of sample households, frequency of motor transport, number of private transport vehicle in the village, reduction in mortality rate below 5 year age, attendance of teachers in school and land value in the villages connected by PMGSY roads.

(e) and (f) Rural Road is a State subject and PMGSY is a one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility of timely completion of these roads and action for delay in completion of these lies with the State Governments. The executing agencies of the State Governments are expected to complete the road projects within time period stipulated in the programme guidelines. In

case of the delay, the relevant provisions of the Standard Bidding Document call for levying of liquidated damages and in case of persistent delay, the termination of contract is attracted. Any escalation in cost due to time overrun is to be borne by the State Government.

***Statement***

*Habitations Cleared & Connected under PMGSY upto December'10*

Sl. No.	States	Habitations connected upto Dec.'10	Length of road constructed under PMGSY upto Dec.'10 (in km)
1	2	3	4
1	Andhra Pradesh	1176	18714.11
2	Arunachal Pradesh	231	2790.43
3	Assam	5939	9143.36
4	Bihar (RWD & NEA)	4166	11347.36
5	Chhattisgarh	5738	17918.79
6	Goa	2	158.70
7	Gujarat	2181	6940.90
8	Haryana	1	4247.40
9	Himachal Pradesh	1848	9129.35
10	Jammu & Kashmir	740	1861.93
11	Jharkhand	2395	5787.86
12	Karnataka	269	12849.89
13	Kerala	353	1153.65
14	Madhya Pradesh	9914	42385.43
15	Maharashtra	1001	17129.14
16	Manipur	150	2327.96

1	2	3	4
17	Meghalaya	140	939.85
18	Mizoram	108	1817.77
19	Nagaland	81	2618.48
20	Orissa	5423	17529.60
21	Punjab	. 406	4358.76
22	Rajasthan	10412	47427.58
23	Sikkim	. 142	2325.14
24	Tamil Nadu	1921	8577.65
25	Tripura	1039	1705.75
26	Uttar Pradesh	11013	38908.46
27	Uttarakhand	506	3131.38
28	West Bengal	7034	10066.50
GRAND TOTAL		74329	303293.18

#### Extension of PMGSY targets

†757. SHRIMATI MAYA SINGH:

SHRI BRIJLAL KHABRI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that it is proposed to revise the target year 2012 set for construction of roads connecting all eligible habitats under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the number of times and the time whereby the target set so far has been extended; and
- (c) the reasons for failure in achieving set targets whereby plan targets have to be set again?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Progress of works under PMGSY and achievement of targets set there under *inter-*

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